IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-536
CP No.-48/241-242/ND/2023
CA/87/2023

IN THE MATTER OF:
Park Medicenters & Institution Pvt. Ltd. **....Applicant**
Vs.
Garg Heart & Multispecialty Hospital Pvt. Ltd. & Ors. **.....Respondent**

SECTION
U/s 241-242 **Order delivered on 22.03.2023**

CORAM:
SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Applicant : Mr. Gaurav Mitra, Mr. Mayank Wadhwa, Mr. Shorya Goel, Ms. Srishti Raichandani, Advs.
For the Respondent : Mr. Sumant Batra, Ms. Ruchi Goyal, Advs. for R 1, 4, 5, 8, 9 & 10

ORDER

The interim orders passed shall continue till the next date of hearing. List the matter on **10.05.2023.**

S/d-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

S/d-
(P.S.N PRASAD)
MEMBER (J)

Amit Tiwari
22.03.2023